

1205 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORTS OF INDIA STATISTICAL INSTITUTE, CALCUTTA FOR 1975-76 AND 1976-77.

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): On behalf of the Prime Minister,

I beg to lay on the Table:—

(1) A copy of the Annual Report (Hindi and English versions) of the Indian Statistical Institute, Calcutta, for the year 1975-76.

(2) A copy of the Annual Report of the Indian Statistical Institute, Calcutta, for the year 1976-77.

(3) A statement (Hindi and English versions) (a) showing reasons for delay in laying above Reports and (b) for not laying simultaneously the Hindi version of the Report for the year 1976-77. [Placed in Library. See No. LT-4443/79].

REVIEW AND ANNUAL REPORT OF TRI-VENI STRUCTURALS LIMITED, ALLAHABAD AND HINDUSTAN CABLES LTD. FOR 1977-78

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI ABHA MAITI): I beg to lay on the Table:—

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(a) (i) Review by the Government on the working of the Tri-veni Structural Limited, Naini, Allahabad, for the year 1977-78.

(ii) Annual Report of the Tri-veni Structural Limited, Naini, Allahabad, for the year 1977-78 alongwith the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-4035/79].

(b) (i) Review by the Government on the working of the Hindustan Cables Limited, for the year 1977-78.

(ii) Annual Report of the Hindustan Cables Limited, for the year 1977-78 alongwith the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (b) above. [Placed in Library. See No. LT-4036/79.]

(3) A copy of Notification No. S.O. 3354 (Hindi and English versions) published in Gazette of India dated the 25th November, 1978, making certain amendment to Notification No. S.O. 900 dated the 28th August, 1975. [Placed in Library. See No. LT-4037/79.]

DELHI SIKH GURDWARAS MANAGEMENT COMMITTEE (REGISTRATION OF ELECTORS) AMENDMENT RULES, 1978, AND A STATEMENT CORRECTING ANSWER TO U.S.Q. No. 201, DATED 21-2-79 RE CASES FILED TO INVESTIGATE INTO EMERGENCY EXCESSES

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI DHANIK LAL MANDAL): I beg to lay on the Table:—

(1) A copy of the Delhi Sikh Gurdwara Management Committee (Registration of Electors) Amendment Rules, 1978 (Hindi and English versions) published in Notification No. F. 1618/78-Pt. II-Judl. in Delhi Gazette dated the 6th Nov., 1978 together with a corrigendum thereto published in Notification of even number dated the 3rd January, 1979 under sub-section (4) of section 39 of the Delhi Sikh Gurdwaras Act, 1971. [Placed in Library. See No. LT-4038/79.]

(2) A statement correcting the reply given on the 21st February,